

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1703

ANSWERED ON:14.03.2002

CIVIL MILITARY CONFERENCE

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether a high level civil-military conference was held under the aegis of the Army's Southern Command Headquarters in Bangalore during November-December, 2001;
- (b) if so, whether it is also a fact that the swapping of defence for civilian land and vice-versa encroachment of defence land, power and water supply to defence establishments were discussed in the meeting;
- (c) if so, whether any decision was taken therein; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): Yes, Sir.

(c) & (d): In the Civil Military Liaison Conference co-chaired by Chief of Staff, Headquarters Southern Command, and Chief Secretary Karnataka held in Bangalore on 29.11.2001 the following decisions were taken jointly:-

- (i) State Government authorities agreed in principle to return to the Army 2.02 acres of defence land under encroachment in Bangalore after relocation of the slum;
- (ii) the question of transfer of land may be addressed in a holistic manner keeping in view the principle of equal value land assets;
- (iii) State Government authorities indicated that 60% of assured water supply will be made available to defence establishments by March 2002 and thereafter increased uniformly by 5% every year till 100% assured quantity is met; and
- (iv) Command Hospital Air Force Bangalore may formally approach State Government authorities for charging of water supply in the ratio of 80:20 (domestic/non-domestic rates) as being charged for all other defence establishments.